

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

04.02.2019

O.A./260/41/2013

THAKUR ARUN KUMAR SINHA
-V/S-
M/O ENVIRONMENT AND FORESTS

ITEM NO:2

FOR APPLICANTS(S) Adv. : None appears for the applicant

FOR RESPONDENTS(S) Adv.: Mr. J. Pal for Respondent No. 2, 3 & 4
Mr. L. Jena for Respondent No. 1

Notes of The Registry	Order of The Tribunal
	<p>None appears for the Applicant on revised call.</p> <p>No one had appeared on 03.01.2019 also. In view of this, applicant appears to be disinterested to pursue this case.</p> <p>Accordingly, the O.A is dismissed for default for non-prosecution on the part applicant.</p> <p>(SWARUP KUMAR MISHRA) MEMBER (J)</p> <p>(GOKUL CHANDRA PATI) MEMBER (A)</p> <p>pms</p>